

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 59 of 2020

IN THE MATTER OF:

Abhilasha & Ors.

....Appellants

Vs.

Maurya Infotek Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellants: Mr. Ashish Dholakia with Mr. Gautam Bajaj and
Mr. Rohan Chawla, Advocates**

For Respondents:

ORDER

02.03.2020: Let notice be issued on Respondents by Speed Post. Requisites along with process fee, if not filed, be filed by tomorrow. If the Appellant is able to ascertain the email address of Respondents, he may file the same and notice may be issued through email as well.

List this appeal 'For Admission (After Notice)' on **01st April, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/nn